

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE,  
UNAKOTI JUDICIAL DISTRICT, KAILASHAHAR

No. F.10(171)-DJ/U/Estt./2018/ 9924 /

Dated, Kailashahar  
The 11<sup>th</sup> July, 2018

**ADVERTISEMENT**

Applications are invited in prescribed format available in Recruitment link in the official Website of the District & Sessions Judge, Unakoti Judicial District, Kailashahar (<http://ecourts.gov.in/india/tripura/unakoti/recruitment>) from the Indian Nationals for filling up of following post of Driver (Group-C) for the court of District & Sessions Judge, Dhalai District to be made functional at Ambassa.

Name of the Post	Driver(Group-C)
Number of Vacancies	Total 02 (two) Nos.
Pay Structure	Regular Scale :- P.B.-2, ₹ 5310 – 24000/- & Grade Pay ₹ 1800/-
ELIGIBILITY	<p><b>(i) Required minimum Qualification</b> :- Must have passed Madhyamik / Secondary Examination from any recognized Board / Institution and having a valid Commercial Driving License issued by competent authority.</p> <p><b>(ii) Required Experience</b> :- Must have 3(three) years experience in driving light motor vehicle. Preference will be given to candidates having experience in Driving Medium and Heavy Motor Vehicle.</p> <p><b>(iii) Age limit</b> :- Minimum 21 years and maximum 40 years and relaxable by 5 years for ST candidates and Govt. Servant ( as on 31-07-2018 )</p>

**The posts are reserved for ST Category.**

**If no suitable candidate is found from the ST Category, the posts will be filled up by the candidates other than those of the Scheduled Castes, Scheduled Tribes and Physically disabled person.**

Therefore, willing eligible candidates belonging to General Category may also apply for the posts.

ST candidates of other States (not recognized by the Government of Tripura) should apply as General Candidates alongwith recruitment fees prescribed for General Candidates.


Recruitment fees :- Rs. ₹ 200/- for ST category and Rs. ₹ 400/- for General Category.

Candidates will have to undergo Motor Driving Test of 80 marks followed by an Oral Interview of 20 marks and Medical Fitness.

Candidates will be selected strictly on the basis of Merit.

**How to apply**

1. Application in prescribed format addressed to the District & Sessions Judge, Unakoti Judicial District, Kailashahar along with self attested copies of relevant certificates & testimonials. 3(three) recent self attested passport size colored photographs along with fees in the nature of Indian Postal Order, payable at Kailashahar, in favour of the District & Sessions Judge, Unakoti Judicial District, Kailashahar should reach the Office of the District & Sessions Judge, Unakoti Judicial District, Kailashahar on or before **08-08-2018**. Applications may be submitted by hand in the office of the undersigned on all working days between 10:00 am. & 5:30 pm.
2. Belated and incomplete applications will be rejected summarily.
3. The Department shall not be responsible for delayed postal delivery of application beyond the date fixed.
4. Candidates already in service must apply through proper channel or attach "No Objection Certificate" from his/her employer along with the application.
5. Any application by post or hand received after 08-08-2018 shall not be entertained.
6. The venue, date & time of Motor Driving Test / Oral interview etc. shall be notified in due course.
7. No TA / DA shall be paid for attending test / interview for the selection process.

  
( P. K. Dutta )

District & Sessions Judge,  
Unakoti Judicial District,  
Kailashahar

Schedule – I

Application form for direct recruitment to the posts on the District Courts' Ministerial Establishment

To  
The District & Sessions Judge,  
Unakoti Judicial District,  
Kailashahar

Affix self attested recent passport size colour photograph (Also provide two extra copy of photographs ). Do not staple your photograph here.

Subject:- Application for the post of \_\_\_\_\_  
Ref. :- Your Advertisement No. \_\_\_\_\_ dated \_\_\_\_\_  
published in \_\_\_\_\_ dated \_\_\_\_\_ inviting applications for the post.

Sir,

With reference to above, I would like to offer myself as a candidate for the post of \_\_\_\_\_ under the District Courts' in Tripura. Necessary particulars of my candidature are as follows :-

1	Name of the post applied for	
2	Name of the applicant ( in block letters )	
3	Father's / Mother's / Husband's name	
4	Present postal address	Vill. :- P.O. :- PIN Code :- P.S. :- Sub-Division :- District :- State :-
5	Date of Birth	____/____/____ (YYYY/DD/MM)
6	Nationality	
7	Caste Status	
8	Educational Qualification	
9	Driving Licence No.	
10	Working experience, if any.	
11	Other relevant information, if any,	
12	Employment Exchange Registration No.	Registration No. :- Valid up to :-
13	Contact No.	Land :- Cell :-
14	If employed in Govt. / Private Under taking department ? If yes, whether permission obtained for better employment / applied through proper channel ?	
15	Fees paid	a) Amount Paid :- b) Bank Draft No. _____ of _____ Bank

Place :-

Date :-

**Signature of applicant**

Enclosed :- Self attested copies of the aforesaid documents including Permanent Residence Certificate are annexed herewith in \_\_\_\_\_ sheets of paper.